

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.205
C.P. (IB)/290(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

ACCURATE TRANSHEAT PVT LTD

Vs

SUFI INTERNATIONAL PRIVATE LIMITED

.....Applicant

.....Respondent

Order delivered on: 23/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None

For the Respondent :

ORDER

None present for the applicant. In the interest of justice, matter stands adjourned.

List for further consideration on 10.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)